

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.65/Chd/Hry/2019**

**Under Section 9 of the Insolvency  
and Bankruptcy Code, 2016.**

**In the matter of:**

Geron Engineering Pvt. Ltd. ....Petitioner-Operational Creditor.

Versus

Ecogreen Energy Lucknow Pvt.Ltd. ....Respondent-Corporate Debtor.

**Present through Video Conferencing :-**

Mr. G.S. Sarin, Practising Company Secretary for the  
petitioner.

Mr. Vaibhav Sahni, Advocate for Mr. Gaurav Mankotia,  
Advocate for the respondent.

At the request of learned counsel appearing for the  
respondent, list the matter on 25.11.2020.

Sd/-  
(Raghu Nayyar)  
Member (Technical)

Sd/-  
(Ajay Kumar Vatsavayi)  
(Member (Judicial))

November 24, 2020  
Ashwani